

SYLLABUS

LEADING CASES

1.	Keshvanand Bharti Vs The State of Kerala	AIR 1973 SC 1461
2.	Olga Tellis & Others Vs B.M.C. & Ors.	AIR 1980 SC 186
3.	Maneka Gandhi Vs Union of India & Ors.	AIR 1978 SC 597
4.	A.D.M., Jabalpur Vs. Shukla Shivakant	AIR 1976 SC 1207
5.	Dr. Preeti Srivastava Vs State of M.P.	AIR 1999 SC 2894
6.	Indra Sawhney Vs Union of India	AIR 1993 SC 477
7.	A.K. Kraipak Vs Union of India	AIR 1970 SC 150
8.	P.N.B. Vs Kunj Bihai Mishra	AIR 1998 SC 2713
9.	Direct Recruit Class-II Employees Officers Association Vs State of Maharashtra	AIR 1990 SC 1607
10.	State of Karnatka Vs Uma Devi	AIR 2006 SC 1806
11.	Radha Krishna Agarwal Vs. State of Bihar	AIR 1977 SC 1496
12.	Ajay Hasia Vs Khalid Mujib Sehra Vardi	AIR 1981 SC 487
13.	Minerva Mills Vs Union of India	(1981) 1 SCR 206
14.	Manohar Lal Vs Seth Hira Lal	AIR 1962 SC 527
15.	Samsher Singh Vs. State of Punjab	AIR 1974 SC 2192
16.	Razia Begum Vs Anwar Begum	AIR 1958 SC 886
17.	Deva Ram & Another Vs Ishwar Chand & Ors.	AIR 1996 SC 378
18.	Ram Chandra Vs Ramalingam	AIR 1963 SC 302
19.	L. J. Leach & Co. Vs Jardine Skiner	AIR 1957 SC 357
20.	Prigonda Hongonda Patil Vs Kalgonda Shidgonda Patil	AIR 1957 SC 363
21.	State of Haryana Vs Bhajan Lal	AIR 1992 SC 604
22.	Indian Council for Enviro-Legal Action Vs. Union of Inda	(1996) 3 SCC 212
23.	Rajdeo Sharma Vs State of Bihar	AIR 1998 SC 3281
24.	Ramesh Singh Vs State of Bihar	AIR 1977 SC 2018
25.	Michael Machado Vs C.B.I.	AIR 2000 SC 1127
26.	Madhu Limaye Vs State of Maharashtra	AIR 1978 SC 47
27.	Bhogilal Chunilal Pandaya Vs State of Bombay	AIR 1959 SC 356
28.	Delhi Transport Corporation Ltd. Vs. Mazdoor Union, DTC	AIR 1991 SC 101
29.	Nagubai Ammal Vs B. Sharma Rao	AIR 1956 SC 593
30.	Dolgobinda Vs Nimal	AIR 1959 SC 914